

No.RJ-1/Regular/ 504/2024

N O T I C E

**IN PARTIAL MODIFICATION to this Office Notice No. RJ-1/Regular/ 501/2024, IT IS HEREBY NOTIFIED** for the information of the Advocates and the parties appearing in-person at the **Principal Seat at Bombay and its Benches at Nagpur and Aurangabad and High Court of Bombay at Goa** that on **Tuesday, 24<sup>th</sup> September 2024** :

**“In the Second Session, Court working hours will be from 3.30 p.m. to 5.00 p.m.”**

Dated this the 24<sup>th</sup> day of September 2024.

By Order,

Sd/-  
(S. B. Bhansali)  
Prothonotary & Sr. Master,  
High Court, O.S. Bombay.

Sd/-  
(H. M. Bhosale)  
Registrar (Judl-I),  
High Court, A.S., Bombay.